

JUDGMENTS FOR THE MONTH OF FEBRUARY, 2016

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	1 st	<u>RFA 85/2002</u>	MUSTT HUMERA BEGUM BORBHUIYA VS M/S MODERN SUPPLY AGENCY & ORS	Appeals against Original Decrees	HON'BLE MR. JUSTICE SUMAN SHYAM
2	1 st	<u>WP(C) 5172/2015</u>	DIAMOND POWER INFRASTRUCTURE LTD VS ASSAM POWER DISTRIBUTION COMPANY & 4 ORS.	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE MANOJIT BHUYAN
3	1 st	<u>WP(C) 5176/2015</u>	DIAMOND POWER INFRASTRUCTURE LTD VS ASSAM POWER DISTRIBUTION COMPANY & 4 ORS.	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE MANOJIT BHUYAN
4	1 st	<u>WP(C) 5179/2015</u>	DIAMOND POWER INFRASTRUCTURE LTD VS ASSAM POWER DISTRIBUTION COMPANY & 4 ORS.	Award of contracts by the State or its instrumentalities	HON'BLE MR. JUSTICE MANOJIT BHUYAN
5	1 st	<u>WP(C) 5199/2015</u>	DIAMOND POWER INFRASTRUCTURE LTD VS ASSAM POWER DISTRIBUTION COMPANY & 4 ORS.	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE MANOJIT BHUYAN
6	1 st	<u>WP(C) 5200/2015</u>	DIAMOND POWER INFRASTRUCTURE LTD VS ASSAM POWER DISTRIBUTION COMPANY & 4 ORS.	Award of contracts by the State or its instrumentalities	HON'BLE MR. JUSTICE MANOJIT BHUYAN
7	1 st	<u>WP(C) 5201/2015</u>	DIAMOND POWER INFRASTRUCTURE LTD VS ASSAM POWER DISTRIBUTION COMPANY & 4 ORS.	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE MANOJIT BHUYAN
8	1 st	<u>WP(C) 5204/2015</u>	DIAMOND POWER INFRASTRUCTURE LTD VS ASSAM POWER DISTRIBUTION COMPANY & 4 ORS.	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE MANOJIT BHUYAN
9	1 st	<u>WP(C) 5206/2015</u>	DIAMOND POWER INFRASTRUCTURE LTD VS ASSAM POWER DISTRIBUTION COMPANY & 4 ORS.	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE MANOJIT BHUYAN
10	1 st	<u>WP(C) 5207/2015</u>	DIAMOND POWER INFRASTRUCTURE LTD VS ASSAM POWER DISTRIBUTION COMPANY & 4 ORS.	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE MANOJIT BHUYAN
11	1 st	<u>WP(C) 5210/2015</u>	DIAMOND POWER INFRASTRUCTURE LTD VS ASSAM POWER DISTRIBUTION COMPANY & 4 ORS.	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE MANOJIT BHUYAN
12	1 st	<u>WP(C) 5811/2015</u>	DIAMOND POWER INFRASTRUCTURE LTD VS ASSAM POWER DISTRIBUTION COMPANY & 4 ORS.	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE MANOJIT BHUYAN
13	1 st	<u>WP(C) 5812/2015</u>	DIAMOND POWER INFRASTRUCTURE LTD VS ASSAM POWER DISTRIBUTION COMPANY & 4 ORS.	Award of contracts by the State or its instrumentalities	HON'BLE MR. JUSTICE MANOJIT BHUYAN
14	2 nd	<u>WP(C) 47/2009</u>	ORIENTAL INSURANCE CO. LTD. VS SANTOSH VERMA AND ANR.	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR JUSTICE HRISHIKESH ROY
15	2 nd	<u>CRL.A(J) 12/2013</u>	SRI GOLAP NATH VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN

16	2 nd	WA 133/2015	PRIYANKA APARTMENT SPACE OWNERS ASSOCIATION VS M/S PRIYANKA ESTATES INTERNATIONAL PRIVATE LIMITED & 12 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE T. VAIPHEI, CHIEF JUSTICE (ACTING) HON'BLE MR. JUSTICE MANOJIT BHUYAN
17	3 rd	WP(C) 4010/2013	BHABEN KAKOTI VS THE STATE OF ASSAM AND 2 ORS	Retirement benefits with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
18	3 rd	WP(C) 4193/2013	BHABEN KAKOTI VS THE STATE OF ASSAM AND 4 ORS	Retirement benefits with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
19	3 rd	WP(C) 6776/2014	M/S BORDUBI ENGINEERING WORKS VS THE UNION OF INDIA & 3 ORS	Central Excise	HON'BLE MR. JUSTICE T. VAIPHEI, CHIEF JUSTICE (ACTING) HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
20	3 rd	WP(C) 6777/2014	M/S BORDUBI ENGINEERING WORKS VS THE UNION OF INDIA & 3 ORS	Gift Tax	HON'BLE MR. JUSTICE T. VAIPHEI, CHIEF JUSTICE (ACTING) HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
21	3 rd	WP(C) 6778/2014	M/S BORDUBI ENGINEERING WORKS VS THE UNION OF INDIA & 5 ORS	Central Excise	HON'BLE MR. JUSTICE T. VAIPHEI, CHIEF JUSTICE (ACTING) HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
22	3 rd	WP(C) 151/2015	BENOYENDRA NATH BHATTACHARJEE VS THE STATE OF ASSAM AND 5 ORS	Retirement benefits with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
23	3 rd	WP(C) 441/2016	THE ASSAM COMPANY INDIA LIMITED VS THE STATE OF ASSAM AND 3 ORS	Agricultural Income-Tax	HON'BLE MR. JUSTICE T. VAIPHEI, CHIEF JUSTICE (ACTING) HON'BLE MR. JUSTICE MANOJIT BHUYAN
24	4 th	RSA 236/2005	PRANESWAR DAS VS MALATI DAS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
25	4 th	WP(C) 4678/2009	SMTI PABITRA DEKA & 3 ORS VS THE UNION OF INDIA & 4ORS	Compensations relating to Land Matters	THE HON'BLE MR JUSTICE HRISHIKESH ROY
26	4 th	WP(C) 5191/2009	CONSTABLE NO. 994750037 SRI DHANJIT KALITA VS THE UNION OF INDIA & ORS	Major punishment relating to service of Defence Personal and Armed Forces	HON'BLE MR. JUSTICE SUMAN SHYAM
27	4 th	WP(C) 5786/2014	DEBENDRA NATH SARMA VS THE STATE OF ASSAM AND 3 ORS	Retirement benefits with respect to Service of	THE HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI

				Teachers of Provincialized Schools	
28	5 th	MFA 45/2006	ORIENTAL INSURANCE CO LTD VS RAFIQUL ISLAM AND ANR	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE SUMAN SHYAM
29	8 th	CRP 196/2015	ALEMA KHATUN & ANR VS TATA MOTORS FINANCE LIMITED	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE N. CHAUDHURY
30	8 th	CRP 263/2015	RAMIRO INFRASTRUCTURE AND BUILDER PV CHAIRMAN AND MANGING DIRECTOR, & ANR VS TATA MOTORS FINANCE LTD	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE N. CHAUDHURY
31	8 th	CRP 264/2015	RAMIRO INFRASTRUCTURE AND BUILDER PV CHAIRMAN AND MANAGING DIRECTOR & ANR VS TATA MOTORS FINANCE LTD	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE N. CHAUDHURY
32	8 th	CRP 265/2015	RAMIRO INFRASTRUCTURE AND BUILDER PV CHAIRMAN AND MANAGING DIRECTOR & ANR VS TATA MOTORS FINANCE LTD	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE N. CHAUDHURY
33	8 th	CRP 266/2015	RAMIRO INFRASTRUCTURE AND BUILDER PV CHAIRMAN AND MANAGING DIRECTOR & ANR VS TATA MOTORS FINANCE LTD	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE N. CHAUDHURY
34	8 th	WA 29/2016	SRI PRASANNA KUMAR SARMA VS THE GOVERNMENT OF ASSAM & 5 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE T. VAIPHEI, CHIEF JUSTICE (ACTING) HON'BLE MR. JUSTICE MANOJIT BHUYAN
35	8 th	WA 40/2016	KOHINUR DEWAN VS THE STATE OF ASSAM & 14 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE T. VAIPHEI, CHIEF JUSTICE (ACTING) HON'BLE MR. JUSTICE MANOJIT BHUYAN
36	11 th	Crl.Rev.P. 429/2015	MD KAMAR UDDIN LASKAR VS MD. ABU BAKKAR BARBHUIYA	Criminal Revisions against orders passed in trial cases	HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
37	11 th	WA 35/2016	SRI RUPAK BARMAN VS THE STATE OF ASSAM & 5 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE MANOJIT BHUYAN
38	15 th	WP(C) 824/2016	SHAHJAHAN ALI VS THE STATE OF ASSAM AND 5 ORS	Settlement of Markets	THE HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
39	16 th	MFA 61/2008	NATIONAL INSURANCE CO. LTD. VS MD. MANUAR ALI	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE SUMAN SHYAM
40	16 th	WP(C) 6241/2015	DURJOY PAUL & 40 ORS VS THE STATE OF ASSAM AND 2 ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR JUSTICE A K GOSWAMI

41	16 th	CRP 32/2016	MUKUL DAS VS THE UNION OF INDIA & 5 ORS	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE N. CHAUDHURY
42	17 th	CRP(I/O) 80/2015	MONOWAR HUSSAIN VS MANORANJAN DAS	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE N. CHAUDHURY
43	17 th	Revn.Pet. 12/2015	BASANT KUMAR AGARWAL @ MITTAL VS THE STATE OF ASSAM AND 3 ORS		HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE MANOJIT BHUYAN
44	18 th	WP(C) 3650/2010	LILA KANTA BORA & 8 ORS VS THE STATE OF ASSAM AND ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI, CHIEF JUSTICE (ACTING)
45	18 th	WP(C) 3532/2015	JYOTISH KULI & ANR. VS THE STATE OF ASSAM AND 3 ORS	Challenge to Orders passed by dist. & state govt. authority	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
46	18 th	WP(C) 3702/2015	JEHENA KHATUN @ JEHENA BEGUM VS THE STATE OF ASSAM AND 4 ORS	Orders passed by authorities in relation to Mangmnt of Schools & Colleges	THE HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
47	18 th	WP(C) 6871/2015	MUKID HUSSAIN & 9 ORS VS THE STATE OF ASSAM AND 4 ORS	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
48	19 th	WP(C) 592/2009	ABUL HUSSAIN LASKAR VS THE STATE OF ASSAM AND ORS	Appointment on compassionate ground on non-educational matter	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
49	19 th	WA 203/2013	KHAGENDRA NATH BURAGOHAIR & 2 ORS. VS STATE OF ASSAM & 5 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE MANOJIT BHUYAN
50	22 nd	Review.Pet. 18/2016	THE STATE OF ASSAM VS SMT ATASI TARAFDAR (DUTTA) & 4 ORS	Review Applications In Civil Rule	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
51	23 rd	WP(C) 3034/2008	M/S. MUKESH CARRIERS & ANR. VS THE STATE OF ASSAM & ORS.	Sales Tax	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE L.S. JAMIR
52	23 rd	WP(C) 3366/2009	ASHOK KUMAR, IRLA NO. 18632036 VS THE UNION OF INDIA & ORS	Promotion relating to service of Defence Personal and Armed Forces	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
53	23 rd	WP(C) 3340/2013	MISS DIPAMONI KALITA VS THE STATE OF ASSAM AND 3 ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI, CHIEF JUSTICE (ACTING)
54	23 rd	Mat.App. 29/2014	JOYJIT SAHA VS MONTI SAHA	Family Court Appeals	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE L.S. JAMIR

55	23 rd	WP(C) 3886/2015	DR. BHUPEN LAHON VS THE STATE OF ASSAM AND 4 ORS	Retirement benefits with respect to State Govt Employees	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
56	25 th	WP(C) 5828/2015	SHRI MUL CHAND MALU VS UNION OF INDIA & 8 ORS	Income Tax	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE MANOJIT BHUYAN
57	25 th	WP(C) 5845/2015	SHRI VIKAS MALU VS UNION OF INDIA & 8 ORS	Income Tax	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE MANOJIT BHUYAN
58	25 th	WP(C) 5870/2015	MUL CHAND MALU (HUF) & ANR VS UNION OF INDIA & 10 ORS	Income Tax	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE MANOJIT BHUYAN
59	25 th	WP(C) 5871/2015	M/S KUBER KHANPAN UDYOG PVT. LTD. & ANR VS UNION OF INDIA & 10 ORS	Sales Tax	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE MANOJIT BHUYAN
60	25 th	WP(C) 5872/2015	M/S GREEN VALLEY RESORTS PVT. LTD. & ANR VS UNION OF INDIA & 10 ORS	Income Tax	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE MANOJIT BHUYAN
61	25 th	WP(C) 5876/2015	M/S BLOOMING DALE RESORTS PVT. LTD. & ANR VS UNION OF INDIA & 10 ORS	Income Tax	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE MANOJIT BHUYAN
62	25 th	WP(C) 5879/2015	SHRIMATI VIJAYA DEVI MALU VS UNION OF INDIA & 10 ORS	Income Tax	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE MANOJIT BHUYAN
63	25 th	WP(C) 6625/2015	KUBER HOUSE PRIVATE LIMITED & ANR VS UNION OF INDIA & 9 ORS	Sales Tax	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE MANOJIT BHUYAN
64	25 th	WP(C) 6626/2015	KUBER PRODUCTS PRIVATE LIMITED & ANR VS THE UNION OF INDIA & 10 ORS	Sales Tax	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE MANOJIT BHUYAN
65	25 th	WP(C) 6632/2015	KAMNA INDUSTRIES PRIVATE LIMITED & ANR VS THE UNION OF INDIA & 10 ORS	Sales Tax	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE MANOJIT BHUYAN
66	25 th	WP(C) 6657/2015	KUBER FRAGRANCE PRIVATE LIMITED & ANR VS UNION OF INDIA & 9 ORS	Income Tax	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE MANOJIT BHUYAN
67	25 th	WP(C) 6658/2015	SUMIT MALOO VS UNION OF INDIA & 9 ORS	Income Tax	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE MANOJIT BHUYAN
68	25 th	WP(C) 6659/2015	MS SHEWETA BAID VS THE UNION OF INDIA & 9 ORS	Sales Tax	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE MANOJIT BHUYAN
69	25 th	WP(C) 6675/2015	BHAWANI SHANKAR SHARMA VS THE UNION OF INDIA & 10 ORS	Income Tax	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE MANOJIT BHUYAN
70	25 th	WP(C) 6681/2015	PRIYA FASHION WEAR PRIVATE LIMITED & ANR VS THE UNION OF INDIA & 9 ORS	Income Tax	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE MANOJIT BHUYAN
71	25 th	WP(C) 6685/2015	M/S CHHATRA SINGH BAID & SONS (HUF) & ANR VS THE UNION OF INDIA & 9 ORS	Income Tax	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE MANOJIT BHUYAN
72	25 th	WP(C) 6686/2015	S.M. PRODUCTS & ANR VS THE UNION OF INDIA & 9 ORS	Sales Tax	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE MANOJIT BHUYAN

73	25 th	WP(C) 6689/2015	VIKASH KUMAR MALU & SONS(HUF) & ANR VS THE UNION OF INDIA & 9 ORS	Income Tax	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE MANOJIT BHUYAN
74	25 th	WP(C) 6694/2015	KUBER SECURITIES & ANR VS THE UNION OF INDIA & 9 ORS	Income Tax	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE MANOJIT BHUYAN
75	25 th	Review.Pet. 2/2016	MISS BIMALA KHATUN VS THE UNION OF INDIA & 2 ORS	Other Review Applications	HON'BLE MR. JUSTICE UJJAL BHUYAN HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
76	25 th	WP(C) 1269/2016	PANI TARAM VS THE STATE OF ARUNACHAL PRADESH AND ANR	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE UJJAL BHUYAN
77	26 th	CrI.A. 302/2014	LAMTI LEGO VS THE STATE OF ARUNACHAL PRADESH & ANR	Appeals against conviction for offences under IPC	HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
78	26 th	WA 399/2015	DR GHANASHYAM NATH VS DR HOMESWAR KALITA & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE MANOJIT BHUYAN
79	26 th	WP(C) 24/2016	FABTECH PROJECTS & ENGINEERS LTD VS OIL INDIA LIMITED & 6 ORS	Award of contracts by the State or its instrumentalities	HON'BLE MR. JUSTICE A.K. GOSWAMI
80	29 th	CRP 114/2014	MD. JASIM UDDIN LASKAR VS ZIA UDDIN AHMED MAZUMDER & ANR	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE N. CHAUDHURY
81	29 th	CRP 455/2015	M/S M.K. JOKAI AGRI PLANTATIONS (P) LTD. VS ON THE DEATH OF BHAWANI SHANKAR BAGARIA HIS LEGAL HEIRS	Civil Revision against orders passed in execution case	HON'BLE MR. JUSTICE N. CHAUDHURY
82	29 th	CRP 472/2015	M/S M.K. JOKAI AGRI PLANTATIONS(P) LTD. VS ON THE DEATH OF BHAWANI SHANKAR BAGARIA HIS LEGAL HEIRS	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE N. CHAUDHURY
83	29 th	CRP 473/2015	ROSSELL TEA LTD. VS ON THE DEATH OF BHAWANI SHANKAR BAGARIA HIS LEGAL HEIRS	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE N. CHAUDHURY
84	29 th	WP(C) 6780/2015	M/S M K JOKAI AGRI PLANTATIONS (P) LTD. VS THE STATE OF ASSAM AND 10 ORS	Settlement of land	HON'BLE MR. JUSTICE N. CHAUDHURY